Name of the Corporate Debtor: DEHRADUN HIGHWAYS PROJECT LIMITED; Date of Commencement of CIRP: 18.09.2020; List of Creditors as on: 08.04.2022 Annexure-8

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues) w.r.t. Form B

Sr. No. Name of		Nature of	Amount of Claim Amount of Claim								presument certains votate than working and continued between the property of t					nou be set off Amou	ount of Reason for Claim not admitted Remarks, if any		
31. 140.		Claim								Share in CoC		Claim (Rs.)		any retention of	mutual credit, debts			claim Reason for Claim not admitted	Remarks, ii any
	3.03.0		Date of Receipt	Amount Claimed	Date of admission n/update on	Amount of claim admitted (Rs.)			party?	(where	Verification (Rs.)	Cam (to)	Interest, if	of title guarante	etcmay be set off against the claim, i			nissible	
	ERA Infra	Operational				S.N.	Particular	Amount							1. Debit Balance for Mobilization advances of Rs. 49,88,75,160/	The Advances as shown in the Books of CD been set off against the admitted claim as be Admitted claim		7	Net claim of DHPL for Rs.16.69
						1	Claim for Performance Bank Guarantee	23,90,00,000								Less:- Mutual Credit Adjustment towards Mobilization advance Balance Amount of Mobilization advance with EIEL	49,88,75,160		Cr. has been admitted by RP of EIEL
1	Engineering	claim (EPC	05.02.2022	9,31,82,59,370	07.03.2022				Yes	Nill	Nill	Nil	Nil	Nil Nill		Balance claim	Amount		
	Limited (EIEL)	Contractor)	03.02.2022	9,51,62,39,570	07.03.2022	2 CI	laim for TDS	9,29,37,354		Niii	Niii	NII	NII	Nii Niii	2. Debit Balance for Advance	Balance Amount of Claim Except Claim for Performance Bank Guarantee &	8,98,63,22,016		An arbitration proceeding between CD (DHPL) and NHAI is pending therefore, the claim EIEL could not be verified, hence not collated. However in terms of the judgment passed by the
							Total claim	33,19,37,354							against Running				
						Advances against running bills		49,88,75,160	0						Bills Rs. 88,80,63,219/-	Less:- Mutual Credit Adjustment towards Advances against running bills		Hon'ble Supreme Court in the matter of NTCP Ltd. VS Rajiv Chakraborty, this claims has been shown as separate item i.e. 'UNDER ADJUDICATION'	
							Admitted Claim	Nill**								Claim Amount - Under adjudication	8,09,82,58,797		
Total 9,31,82,59,370				-	-	-	-				1,38,69,38,379								

Note:-

^{**} From the Admitted claim i.e. Rs.33.19 Cr. of claimant (EIEL), mutual credit towards Mobilization advances of Rs.49.89 Cr. given by DHPL to claimant (EIEL), has been adjusted hence net admitted claim remains Nill. And RP of Claimant (EIEL) has admitted claim of CD (DHPL) for Rs.16.69 Cr. towards remaining mobilization advances.

^{***} From Balance claim amount of Rs. 898.63 Cr. mutual credit of Rs. 88.80 Cr towards running bills advances given by the CD (DHPL) to EIEL has been adjusted and remaining claim of Rs. 809.89 cr. has been shown as claim under adjudication because an arbitration proceeding between CD (DHPL) and NHAI is pending therefore, this claim of EIEL could not be verified, hence not collated. However in terms of the judgment passed by the Hon'ble Supreme Court in the matter of NTCP Ltd. VS Rajiv Chakraborty, this claims has been shown as separate item i.e. "UNDER ADJUDICATION"